COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 320 OF 2017

Dated: 1st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: TANGEDCO Vs. Tamilnadu Electricity Regulato	ory (Commission		Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam		
Counsel for the Respondent(s)	:	Mr. Himanshu Rana <i>h/</i> f Mr. Sethu Ramali	ingam	for R-1

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 08.01.2018. Mr. Himanshu Rana holding for Mr. Sethu Ramalingam takes notice on behalf of the Respondent.

List the matter on <u>08.01.2018.</u> In the meantime, learned counsel for the Respondent may file reply on or before 30.11.2017 after serving copy on the other side. Rejoinder may be filed within two weeks thereafter.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson